

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 559/252/ND/2018

In the matter of:

Levant Information Technologies Pvt. Ltd. **....Appellant**
Vs.
ROC & Another. **....Respondent**

Under Section: 252

Order delivered on 23.08.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant :
For the Respondent : Ms. Kusum Yadav,
Company Prosecutor
For the IT : Mr. Raghvendra Singh, Adv. with
Mr. Balkishan Ladhania, Adv.

ORDER

Order reserved.

Sd/-

Mukesh

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

